

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BENGALURU**

**ORIGINAL APPLICATION NO.170/00734/2018**

**DATED THIS THE 07<sup>TH</sup> DAY OF MARCH, 2019**

**HON'BLE DR.K.B.SURESH  
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)  
...MEMBER(A)**

Babu P. Naresh,  
S/o P. Narayanan Namnisan,  
Aged about 52 years,  
Working as Pharmacist,  
At S.W. Railway Hospital,  
Mysore-570 020.  
Resident of No.148, Railway Colony,  
KRS Road,  
Mysore-570 020.

**Applicant**

(By Advocate Shri V.V. Balan)

Vs.

1. Union of India,  
Represented by Chief Medical Director  
& Revisional Authority, Ministry of Railways,  
South Western Railway,  
Hubli – 580 020

2. The Chief Medical Superintendent  
& Appellate Authority, Divisional Railway Hospital,  
South Western Railway,  
Yadavagiri,  
Mysore-570 020.

3. The Asst. Chief Medical Superintendent(Administration)  
& Disciplinary Authority, Divisional Railway Hospital,  
South Western Railway,  
Yadavagiri,  
Mysore-570 020..

**...Respondents**

(By Standing Counsel Shri N. Amaresh for Respondents)

**O R D E R (ORAL)****HON'BLE DR.K.B.SURESH** **...MEMBER(J)**

We heard the matter. Both counsel are of the view that since the revision is pending with the Revisionsal Authority, so a direction may be given to consider it with a time frame.

2. Therefore, we direct the Revisional Authority to hear both sides and pass appropriate orders within 2 months. Of course with liberty to the applicant to challenge this action if he is aggrieved.
3. OA disposed of as above. No costs.

(C.V. SANKAR)  
MEMBER(A)

(DR.K.B.SURESH)  
MEMBER(J)

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**Annexures referred in O.A. No. 170/00734/2018**

Annexure-A1: Charge Memorandum 'Rule.11'of RS (D&A) Rules 1968 on 05.09.2017.

Annexure-A2: Representation of the applicant dated 11.09.2017.

Annexure-A3: Admission ltr. In Moulana Hospital, Mallapuram, Kerala.

Annexure-A4: Intimation confirmed by Reliever and permission of the Chief Pharmacist (Supervisory).

Annexure-A5: Letter dated 14.9.2017 No.Y/MD/108/33/SF-11/BPN ACMS/RH/MYS & Disciplinary Authority.

Annexure-A6: Representation to the Appellate Authority & CMS.SWR/MYS, on 16.10.2017 & 16.01.2018.

Annexure-A7: Letter dated 26.12.2017 of CMS/RH/MYS & Disciplinary Authority.

Annexure-A8: Representation to the Reviewing Authority & CMD/SWR/Hubli, on 01.02.2018.

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